| 1 | 2 | 3 | . 4 | 5 | 6 | 7 8 |
|-------|---------------------|---------------------------------------|---------|---------|---------|---------|
| Devel | opment Corporation: | · · · · · · · · · · · · · · · · · · · | | | | |
| | | | 1993-94 | 1994-95 | 1995-96 | 1996-97 |
| As | sam | | 241.55 | 42.14 | | |
| Ma | adhya Pradesh | | 956.88 | 544.83 | 142.375 | 13.88 |
| Ra | ijasthan | | 485.08 | 32.08 | _ | |

NOTE: Utilisation information is not available.

Margin given to distribution agencies under PDS

2810. SHRI RADHAKISHAN MALAVIYA: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the percentage of margin given to the distributing agencies for the distribution of foodgrains under the Public Distribution System in the State of Madhya Pradesh;
- (b) whether the rates of margin for the strengthened Public Distribution System are uniform; and
- (c) if not, whether Government will provide any assistance to compensate the loss to be suffered on account of the uniform margins under the strengthened Public Distribution System of Madhya Pradesh Government?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES. CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV): (a) to (c) Central Government makes available foodgrains in bulk to States/UTs for distribution Public Distribution System through agencies. through their nominated Foodgrains are made available at fixed Central Issue Prices to States/UTs. It is the responsibility of State Governments/ UT Administrations to decide the margin to the distributing agencies. The margins may vary from State to State depending on local conditions like transportation charges, terrain and other related factors.

The Central Government does not provide any assistance on account of margins.

Reserved Posts for SCsSTs lying vacant in Ministry of Welfare.

2811. SHRI MOHINDAR SINGH KALYAN: Will the Minister of WELFARE be pleased to state:

- (a) the number of posts reserved for Scheduled Castes and Scheduled Tribes lying vacant in his Ministry for the last 3 years and till date;
- (b) the action being taken by Government to fill them up; and
- (c) the time by which the aforesaid posts for SCs/STs are likely to be filled in?

MINISTER OF THE WELFARE **BALWANT** SINGH (SHRI RAMOOWALIA): (a) A total of 21 which include posts of posts stenographers, assistants, **UDCs** and Group "C" technical posts earmarked for SCs and STs are lying vacant in the Ministry for the last 3 years.

(b) and (c) Requisitions for filling up the posts have been sent to the Department of Personnel and Training and also to Staff Selection Commission and Employment Exchange. This is done regularly. As filling up of vacancies depends on the time taken by the recruitment and nomination of personnel subject to availability of sufficient number of SCST candidates, it is not possible to indicate the time limit.